

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). While inaugurating the symposium on Employment strategies and programmes for India, Bangla Desh and Sri Lanka on 2nd February 1976 at the Commonwealth Asia-Pacific Regional Centre for Advanced Studies in Youth Work Chandigarh, the former Education Minister had expressed the opinion that a 7-Point integrated programme for tackling the unemployment problem be taken up. As this was only a suggestion for consideration it could not be made the basis for future course of action.

Procedure for Allotment of Shops in Delhi

1943. SHRI NIHAR LASKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether during the last three months a large number of shops were allotted in Delhi without the proper procedure as followed earlier;

(b) if so, the reasons for the same; and

(c) whether the Government have changed the earlier procedure for allotment of shops in Delhi?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Floods in Assam

1944. SHRI NIHAR LASKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether due to the floods a large number of houses are being destroyed in the State of Assam every year;

(b) if so, whether the Union Government is considering to build such houses which can be easily rebuilt after destruction due to these floods;

(c) whether Government are also considering to help the people affected by these floods; and

(d) what assistance his Ministry is considering to give to these people for shelter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) No such proposal is under consideration of the Ministry of Works and Housing.

(c) and (d). On the basis of the recommendations of the Sixth Finance Commission, financial assistance to States in the context of natural calamities is being provided with effect from 1974-75 by way of advance Plan assistance only towards schemes of a developmental nature. No advance Plan assistance has so far been sanctioned to the Government of Assam for construction/rebuilding of damaged houses.

Construction of Houses at Cheaper Rates

1945. SHRI NIHAR LASKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government had the scheme for construction of houses on cheaper rates in the country; and

(b) if so, whether this scheme is still in the active consideration of the Government?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). It is presumed that the Hon'able Member wants to know if the Government encourage construction of cheaper houses under the different schemes